

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**Refresher Programme On "Cyber Laws & Appreciation & Handling of Digital Evidence"
for Judicial Officers (ECT 14 2024)**

Date: 23rd march, 2024

SCHEDULE

SESSION	TIME	TOPICS
I	10.15 a.m. to 10.30 a.m .	Inaugural Session & opening remarks By: Director, MPSJA
II	10.30 a.m .to 11.30 a.m.	Overview of Bhartiya Sakshya Adhiniyam, 2023 (BSA) and comparison with Indian Evidence Act, 1872 in relation to digital forensic evidence. By: Shri Amit Singh Sisodia OSD, MPSJA
<i>TEA BREAK (11.30 a.m. to 11.45 a.m.)</i>		
III	11.45 a.m. to 1.15 p.m.	<ul style="list-style-type: none">• Investigation of Cyber Crimes and Handling of digital evidence• Digital forensics & Electronic Evidence By: Shri Syed Sharique Mahdi Rizvi, Senior Security Consultant (IT Security & Forensics) & Senior Forensic Investigator
<i>LUNCH BREAK (01.15 pm to 2.00 pm)</i>		
IV	2.00 p.m.to 3.30 p.m.	Cyber Laws & Marshaling and appreciation of Electronic Evidence By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA <i>Followed by open interactive and Valedictory Session</i>

Note: The Schedule is subject to change as per exigencies.

DIRECTOR